

Central Administrative Tribunal
Principal Bench

O.A. No. 1160 of 2000

(7)

New Delhi, dated this the 10th January, 2001

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)
HON'BLE DR. A. VEDAVALLI, MEMBER (J)

Shri H.D. Garg,
S/o Shri Bija Ram,
Asst. Director Post Services,
O/o The Chief Post Master General,
Delhi Circle, New Delhi. .. Applicant

(By Advocate: Shri Sant Lal)

Versus

1. The Union of India through
the Secretary,
Ministry of Communication,
Dept. of Posts,
Dak Bhawan,
New Delhi-110001.
2. The Chief Postmaster General,
Delhi Circle,
Meghdoot Bhawan,
New Delhi.
3. The Director Accounts (Postal),
Civil Lines,
Delhi-110054. .. Respondents

(By Advocate: Shri S.M. Arif)

ORDER (Oral)

S.R. ADIGE, VC (A)

Heard both sides.

2. Respondents' counsel Shri Arif very fairly admits that the O.A. is fully covered by the Tribunal's ordr dated 1.1.2001 in O.A. No. 961/2000 Subhash Chander-III Vs. Union of India & Others. It is also not denied that applicant's claims are covered by earlier orders of the Tribunal dated 13.11.2000 in O.A. No. 786/99.

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3. Under the circumstances, this O.A. is disposed of with a direction to respondents to grant the applicant the benefits contained in the aforesaid order dated 1.1.2001 in O.A. No. 961/2000 Subhash Chander-III Vs. Union of India & Others within three months from the date of receipt of a copy of this order. No costs.

A Vedavalli
(Dr. A. Vedavalli)
Member (J)

S.R. Adige
(S.R. Adige)
Vice Chairman (A)

'gk'